NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1284/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Central Bank of India

V/s.

Dev Blessing Traders Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

3) Peakash Shindey Advocates
alw Aditi Gralger Advocates

Fib. MDPh Partners

Jor Financial

Grediter / Applicant

<u>ORDER</u>

C.P. No. 1284/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- For want of time adjourned to 15.11.2017.

SD/-

SD/-

Bhaskara Pantula Mohan Member (Judicial) 16.10.2017

M.K. Shrawat Member (Judicial)